

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**STARRED QUESTION No.\*277**  
TO BE ANSWERED ON 27.03.2023

**UTILISATION OF MPLADS FUNDS**

\*277. DR. JOHN BRITTAS:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the quantum of amount spent against the total allocated amount for all Members of Parliament under MPLADS during the last three years of the operation of the scheme;
- (b) the State-wise and year-wise details thereof;
- (c) the amount of interest accrued each year against the total allocation under MPLADS during the last three years;
- (d) whether Government-aided institutions have been kept out of MPLADS as per the new guidelines;
- (e) if so, the reasons therefor; and
- (f) whether Government will review this?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

- (a) to (f) A statement is laid down on the table of the House.

**Statement referred to in reply to parts (a) to (f) in respect of Rajya Sabha Starred Question No.\*277 for reply on 27.03.2023 regarding Utilisation of MPLADS funds asked by Dr. John Brittas.**

(a) to (c) Statements showing state-wise and year-wise details of amount spent and interest accrued against the total allocation under MPLAD Scheme for Hon'ble Members of Parliament (both Rajya Sabha and Lok Sabha) during the last three years of the operation of the scheme, are enclosed (Annexure-I & II).

(d) No, Sir.

(e) & (f) Does not arise in view of (d)/above.

**Annexure-I**

**Annexure referred to in part (a) to (c) of Reply to Rajya Sabha Starred Question No. \*277 for answer on 27.03.2023**

**Table: State-wise and year-wise details of Expenditure.**

Financial Year		2019-20		2021-22		2022-23	
S. No.	State	Funds Received from GOI (in Rs. crore)	*Actual Expenditure incurred (including Admn. expenditure (in Rs. Crore)	Funds Received from GOI (in Rs. crore)	*Actual Expenditure incurred (including Admn. expenditure (in Rs. Crore)	Funds Received from GOI (in Rs. crore)	*Actual Expenditure incurred (including Admn. expenditure (in Rs. Crore)
1	A & N Islands	2.50	1.29	2.50	0.50	0.00	0.98
2	Andhra Pradesh	182.50	167.58	29.50	37.83	110.50	103.48
3	Arunachal Pradesh	10.00	5.79	9.00	5.58	7.00	9.42
4	Assam	82.50	37.84	99.00	93.36	85.50	79.41
5	Bihar	272.50	193.27	98.00	101.67	181.00	182.17
6	Chandigarh	5.00	1.16	4.50	1.32	0.00	3.43
7	Chhattisgarh	67.50	39.76	28.50	24.11	54.50	48.04
8	D & N Haveli	7.50	1.94	2.00	1.54	0.00	1.08
9	Daman & Diu	5.00	1.51	0.00	0.00	2.00	2.95
10	Delhi	77.50	45.97	41.00	17.73	15.00	40.68
11	Goa	7.50	8.19	7.50	7.35	17.00	15.90
12	Gujarat	177.50	149.57	86.50	78.13	66.00	95.77

13	Haryana	60.00	48.88	33.50	23.33	31.00	23.38
14	Himachal Pradesh	25.00	12.90	15.00	17.83	17.00	12.40
15	Jammu & Kashmir	45.00	30.84	13.00	16.50	19.50	21.43
16	Jharkhand	82.50	55.28	39.50	47.92	62.00	79.64
17	Karnataka	200.00	118.04	63.00	84.49	108.50	138.62
18	Kerala	165.00	120.03	138.00	37.71	54.00	66.06
19	Ladakh	Foot Note-1 refers		0.00	2.16	2.00	1.01
20	Lakshadweep	2.50	0.00	0.00	0.00	0.00	0.00
21	Madhya Pradesh	210.00	137.85	71.00	58.09	100.50	106.60
22	Maharashtra	360.00	272.06	136.50	153.16	223.00	219.95
23	Manipur	10.00	12.60	7.00	2.40	11.50	12.65
24	Meghalaya	12.50	9.87	4.00	4.71	4.50	8.95
25	Mizoram	10.00	11.49	6.50	2.23	7.50	4.84
26	Nagaland	7.50	7.39	9.00	5.00	10.00	8.40
27	Odisha	137.50	69.64	64.00	74.78	114.00	113.46
28	Puducherry	12.50	7.11	9.50	2.60	7.00	8.35
29	Punjab	70.00	36.33	49.00	70.90	53.00	39.01
30	Rajasthan	170.00	107.08	58.50	70.54	107.50	105.41
31	Sikkim	7.50	10.09	2.00	4.99	2.00	8.34
32	Tamil Nadu*	272.50	238.78	211.50	61.60	111.00	125.28

33	Telangana	105.00	72.68	43.50	42.04	90.00	47.55
34	Tripura	12.50	2.52	4.50	6.06	22.00	10.05
35	Uttar Pradesh	472.50	259.59	141.50	160.57	427.50	341.34
36	Uttarakhand	45.00	31.41	14.00	20.93	25.00	15.90
37	West Bengal	202.50	128.03	152.00	75.94	157.50	178.82
38	Nominated	42.50	37.12	35.50	23.79	41.50	38.95
Total		3595.00	2454.37	1694.00	1415.59	2306.00	2280.74

**Note:-**

The Gray cells depicts that the Data of Ladakh for the FY 2019-20 is combined with the data of Jammu & Kashmir.

\* Expenditure may be greater than the release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent funds as well as the interest accruing at the district level are utilised in the subsequent years.

The data are as reported by concerned nodal district authority of the MPs on the MPLADS Portal.

**Annexure referred to in part (a) to (c) of Reply to Rajya Sabha Starred Question No. \*277 for answer on 27.03.2023**

**Table: Interest accrued during the last three years.**

<b>S. No.</b>	<b>FY</b>	<b>Interest Incurred (in Rs. Crore)</b>
1	2019-20	84.46
2	2021-22	61.76
3	2022-23	80.24

Note: The data are as reported by concerned nodal district authorities of the Hon'ble MPs on the MPLADS Portal.

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